**COURT-II**
**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

**Appeal No. 232 of 2014 &**
**IA No. 369 of 2014**

**Dated : 31st March, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Pune Power Development Pvt. Ltd. …. Appellant(s)**
**Versus**
**Karnataka Electricity Regulatory Commission & Ors. …. Respondent(s)**

Counsel for the Appellant (s) : Ms. Deepa P.Chawan,
Mr. Hardik Luthra &
Mr. Ravindra R Chile

Counsel for the Respondent (s): Ms. Srishti Govil
Mr. Balaji Srinivasan for R-2 & 3

## ORDER

Ms. Deepa Chawan, learned counsel for the Appellant has substantially argued the point involved in this appeal.

Post this appeal for remaining arguments of the parties on **28th April, 2016.**

**(T. Munikrishnaiah)**
**Technical Member**

**(Justice Surendra Kumar)**
**Judicial Member**

*vt/kt*